

श्री इन्द्रजीत गुप्ता : क्या उनको मालूम नहीं है ?

(Interruptions)

MR. SPEAKER: Shri H. K. L. Bhagat

(Interruptions)

AN HON. MEMBER: I must say that is equally wrong to appear before the Committee. (Interruptions)

ANNUAL REPORT, ANNUAL ACCOUNT AND REVIEW ON THE WORKING OF FILM AND TELEVISION INSTITUTE OF INDIA, PUNE FOR 1981-82 AND A STATEMENT FOR DELAY.

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SRI H. K. L. BAGAT): I beg to lay on the Table

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Film and Television Institute of India, Pune, for the year 1981-82.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Film and Television Institute of India, Pune for the year 1981-82, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Film and Television Institute of India, Pune, for the year 1981-82.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-6190/83].

REVIEW ON AND ANNUAL REPORT OF BHARAT DYNAMICS LTD. HYDERABAD FOR 1981-82 AND STATEMENT FOR DELAY.

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI K. P. SINGH DEO): I beg to lay on the Table

(1) A copy each of the following papers (Hindi and English versions) un-

der sub-section (1) of section 619A of the Companies Act, 1956 :-

(i) A statement regarding Review by the Government on the working of the Bharat Dynamics Limited, Hyderabad, for the year 1981-82.

(ii) Annual Report of the Bharat Dynamics Limited, Hyderabad, for the year 1981-82 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-6220/83]

NOTIFICATIONS UNDER INDUSTRIES (DEVELOPMENT AND REGULATION) ACT, 1951.

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI VIRBHADRA SINGH): On behalf of Shri S. M. Krishna, I beg to lay on the Table:

(1) A copy of Notification No. S. O. 102 (E) (Hindi and English versions) published in Gazette of India dated the 9th February, 1983 regarding extension of period of take over of management of Messrs National Rubber Manufacturers Limited, Kalyani, beyond five years, under sub-section (2) of section 18A of the Industries (Development and Regulation) Act 1951:&—

(2) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 18AA of the Industries (Development and Regulation Act, 1951 :-

(i) S. O. 83 (E) published in Gazette of India dated the 2nd February, 1983 regarding extension of period of takeover of management of Messrs Sri Ram Sugars and Industries Limited, Bobbili, beyond five years.

(ii) S. O. 103 (E) published in Gazette of India dated the 9th February, 1983 regarding extension of period of take over of management of Messrs Indore Textiles Limited Ujjain, beyond five years.

[Placed in Library. See No. LT-6220/83].